

Dated: 15.4.99 (15)

Applicant by shri S.P. Saxena,
Respondents by shri R.R. Shetty for shri
R.K. Shetty.

Learned Counsel for the
applicant makes a statement at Bar
that he does not ~~want to~~ press for
the OA. and prays permission to
withdraw the OA. Prayer is granted.
The OA. is accordingly disposed of
as withdrawn. No order as to costs.

m.j.

D.S. Baweja
(D.S. Baweja)
MCA)

Order/Judgement/despached
to Applicant/Respondent(s)
on 26/4/99

29/4/99